

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CIVIL).... Diary No(s).15833/2019

(Arising out of impugned final judgment and order dated 18-12-2018 in DBCW No. 3212/2011 passed by the High Court Of Judicature For Rajasthan At Jodhpur)

M/S BEST CHEMICAL LIME STONE INDUSTRIES PVT. LTD. Petitioner(s)

VERSUS

THE STATE OF RAJASTHAN & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.83846/2019-CONDONATION OF DELAY IN FILING)

Date : 03-07-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHUSHAN
HON'BLE MR. JUSTICE NAVIN SINHA

For Petitioner(s)

Mr. Niraj Kumar Jain, Adv.
Mr. Pankaj Kumar Bohra, Adv.
Mr. Ram Lal Roy, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Leave granted.

Tag with SLP(C) Nos.39209-39212/2012.

There shall be an interim order, in the same terms, as passed in SLP(C) No.39209-39212/2012.

(ARJUN BISHT)
COURT MASTER (SH)

(RENU KAPOOR)
BRANCH OFFICER